

## **NOTICE**

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

<b>S. No</b>	<b>Matter No.</b>	<b>Cause Title</b>	<b>DFR No. &amp; Date</b>	<b>Defect cured on</b>	<b>Caveat (if any)</b>	<b>To be listed on</b>
1.	<b>A No. 73/18</b>	M/S MB Power (Madhya Pradesh) Limited Vs. Central Electricity Regulatory Commission & Ors.	634/2018 Dated 19/02/2018	05/03/2018		<b>19/03/2018 Court -II</b>
2.	<b>IA 350/18 in DFR No. 531/18</b> (IA 350/18 - Delay in filing)	Bihar State Power Transmission Company Limited Vs. Bihar Electricity Regulatory Commission & Ors.	531/2018 Dated 09/02/2018	06/03/2018		<b>19/03/2018 Court -II</b>
3.	<b>IA 353/18 &amp; IA 355/18 in DFR No. 4004/17</b> (IA 353/18 - Delay in filing & IA 355/18 - Delay in re-filing )	M/s SAS Hydel Projects Pvt. Ltd. Vs. Madhya Pradesh Electricity Regulatory Commission	4004/2017 Dated 21/11/2017	06/03/2018		<b>20/03/2018 Court -II</b>
4.	<b>IA 356/18 &amp; IA 359/18 in DFR No. 741/18</b> (IA 356/18 - For leave to file appeal & IA 359/18 - For waiver of court fees)	M/s. Green Infra Wind Power Generation Ltd. Vs. Karnataka Electricity Regulatory Commission & Ors.	741/2018 Dated 23/02/2018	09/03/2018		<b>20/03/2018 Court-II</b>

**Dated: 12/03/2018**

**By Order  
Sd/-  
Dy. Registrar**